GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 4793

ANSWERED ON 31.03.2022

FDI IN SOLAR ENERGY SECTOR

+4793. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether solar energy plants are being installed in the country through Foreign Direct Investment (FDI);
- (b) if so, the details of investment made in solar energy sector by foreign companies in the country;
- (c) whether any other step is being taken by the Government to promote solar energy generation in view of immense possibilities of solar energy in the country besides Jawaharlal Nehru National Solar Mission (JNNSM): and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) Foreign Direct Investment up to 100 per cent is permissible through automatic route for setting up renewable energy, projects including solar energy, projects in the country. The details of Foreign Direct Investment (FDI) equity inflows during the period 2002-03 to 2021-2022 (up to December) in 'Non-Conventional Energy' sector, which includes the solar energy sector, are given at **Annexure**.

(c)&(d) Government have taken several steps to promote solar energy in the country. These include:-

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for setting up, operation and maintenance of RE projects.

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 4793 FOR 31.03.2022

YEAR WISE FDI EQUITY INFLOWS DURING THE PERIOD 2002-03 TO 2021-2022 (UP TO DECEMBER) IN NON-CONVENTIONAL ENERGY SECTOR INCLUDING SOLAR ENERGY SECOR

Sr No	Year	FDI in US\$ million
1	2002-03	1.70
2	2003-04	4.14
3	2004-05	1.27
4	2005-06	1.35
5	2006-07	2.44
6	2007-08	58.82
7	2008-09	125.88
8	2009-10	622.52
9	2010-11	214.40
10	2011-12	452.17
11	2012-13	1,106.52
12	2013-14	414.25
13	2014-15	615.95
14	2015-16	776.51
15	2016-17	783.57
16	2017-18	1,204.46
17	2018-19	1,446.16
18	2019-20	1,393.39
19	2020-21	797.21
20	2021-22 (up to Dec.)	1,186.17
	Grand Total	11,208.89